

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:6006
ANSWERED ON:06.05.2002
NATIONAL AGRICULTURAL INSURANCE SCHEME
GOWDAR MALLIKARJUNAPPA;RAM TAHAL CHOUDHARY;SHASHI KUMAR

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government have received complaints from public representatives, that National Agricultural Insurance Scheme (NAIS) does not provide proper service to the farmers;
- (b) if so, the steps taken to make the said scheme more beneficial;
- (c) whether the Government of Karnataka has sought certain changes in regard to the NAIS;
- (d) if so, the details thereof; and
- (e) the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

(a) & (b): Yes Sir, there have been some representations about the delay in the settlement of claims, higher premium rates of Cotton etc., in-adequate field staff provided in the field Offices of General Insurance Corporation of India, in-adequate publicity of the scheme etc. Necessary instructions to the Implementing Agency are given from time to time for taking corrective steps.

(c) to (e): Some States including the State of Karnataka expressed their reservations regarding sharing of financial liabilities between the Central and State Governments, maintenance of Corpus Fund, undertaking of more number of Crop Cutting Experiments (CCEs) on account of reduction in the unit area of insurance to Gram Panchayat level, absence of ceiling limit on sum insured, phasing out of premia subsidy to small and marginal farmers, non-coverage of perennial horticultural crops under the scheme etc.

On the basis of suggestions and the feedback received from the States/farming communities, review of NAIS is under process.